NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 02.07.2025 (WEDNESDAY)

CHENNAI BENCH (HYBRID MODE) <u>10:30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 304/2025 For Stay IA No. 892/2025	Prakash Oil Depot Vs G. Madhusudan Rao Liquidator of Sarda Agro Oils Ltd & Anr	Ms. Tanushree Arvind	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 25/2024 For Stay IA No. 87/2024	Vasathi Anandi Housing Welfare Association Vs Vasathi Housing Ltd	Mr. Pogulkonda Pratap	Mr. A Prakash
3.	IA No. 629/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 247/2024 For Stay IA No. 655/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr. WITH	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1
4.	IA No. 630/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1
5.	IA No. 233/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 64/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt. Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri

6.	Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025	Lokaa Developer Pvt Ltd through its Suspended Director Santosh Sharma Vs V Rajalakshmi &25 Ors	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh- R1
7.	Comp App (AT) (CH) (Ins) No. 220/2025 For Condone Delay IA No. 619/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) of SLO Industries Ltd. Vs CS C Ramasubramaniam	Mr. Rahul M Shankhar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 72/2024	Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt Ltd. WITH	Mr. MS Viswanathan	Ms. M Pavithra
9.	Comp App (AT) (CH) (Ins) No. 181/2024 For Stay IA No. 492/2024 For Exemption IA No. 493/2024	Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt. Ltd	Mr. MS Viswanathan	Ms. M Pavithra
10.	Comp App (AT) (CH) (Ins) No. 290/2024 For Direction IA No. 761/2024 For Stay IA No. 764/2024	Employees' Provident Fund Organisation Rep. by its Regional Provident Fund Commissioner Vs Kanakadhara Ventures Pvt Ltd, Rep by its Liquidator Rajesh Chillale & Anr.	Mr. R Vishnu	
11.	Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024 For Additional docs IA No. 1114/2024	Ch.V.N. Raghurama Gupta Shareholder, Promoter and Suspended Director of Ceasan Glass Pvt Ltd Vs Ceasan Glass Pvt Ltd & 2 Ors.	Dr. SV Rama Krishna	Mr. VVSN Raju- R2
12.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg.	A Maheshwaran Ex Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1

13.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex- Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana
14.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu Commercial Taxes & Registration Department Represented by Deputy Commissioner (ST)-IV Vs S. Rajendran, RP of Empee Distilleries Ltd & Anr	Mr. P Sathish	
15.	Comp App (AT) (CH) (Ins) No. 110/2025 For Exemption IA No. 311/2025	SSM Projects Pvt Ltd Vs Vinci Global Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. P Soma Sekhara Naidu

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT) No. 51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd & 3 Ors. Vs M Kishan Rao & 42 Ors WITH	Mr. Anando Mukherje	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia R1, R2a, R2d, R5- R10
17.	TA (AT) No. 52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherje
18.	TA (AT) No. 213/2021 (Comp App (AT) No. 91/2020)	K.N. Shamsudheen Vs Kasmisons Builders Pvt Ltd & 3 Ors.	Mr. M Gireesh Kumar	Mr. Vinay Mathew R3
19.	Comp App (AT) (CH) No. 39/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran
20.	Comp App (AT) (CH) No. 40/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd & Anr. WITH	Mr. Avinash Krishnan Rav	Mr. Prahalad K Bhat R2
21.	Comp App (AT) (CH) No. 41/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2

22.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
23.	Comp App (AT) (CH) (Ins) No. 204/2021 For Directions IA No. 410/2021 To Adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys (Overseas) Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
24.	Comp App (AT) (CH) (Ins) No. 216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys (India) Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
25.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs Swiss Garnier Genexiaa Sciences Pvt Ltd	Mr. Pranava Charan	Mr. Ak Mylsamy
26.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH	Mr. Adithya Reddy	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
27.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024	Employees' Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
28.	Comp App (AT) (CH) (Ins) No. 298/2022 For Stay IA No. 617/2022 For Exemption IA No. 618 & 619/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr WITH	Ms. Abitha Banu	Mr. AK Mylsamy R1
29.	Comp App (AT) (CH) (Ins) No. 313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr	Ms. Abitha Banu	Mr. AK Mylsamy R1

30.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt Ltd & 3 Ors	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
31.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No. 205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd	Mr.Ramasubramaniam Raja	Mr.AG Sathyanarayana
32.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp- R2
33.	Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & 2 Ors. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
34.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
35.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Mr. Avinash Krishnan Ravi- R2
36.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
37.	Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024	Dr. Renuka Rani Maganti Vs Abhilash Lal, RP & 2 Ors WITH	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag R1 Mr. Abhishek Jenasenan- R3

38.	Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Abhilash Lal, RP & 2 Ors WITH	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag R1 Mr. Abhishek Jenasenan- R3
39.	Comp App (AT) (CH) (Ins) No. 462/2024 For Stay IA No. 1261/2024	Jitendra Das Maganti Vs Abhilash Lal, RP of SevenHills Healthcare Pvt. Ltd.	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag
40.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt Ltd Vs Rajendran PR, RP of Asten Realtors Pvt Ltd & 2 Ors.	Mr. Akhil Suresh	Mr. PV Vinod- R1 Mr. Pradeep Joy-R2 R3

<u>02.00 PM</u>

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 For Additional Docs IA No. 869 & 882/2025	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3 R5-R7 Mr. Sriram Venkatavaradan- R4
42.	TA (AT) No. 65/2021 (Comp App (AT) No. 392/2017)	Gireesh Kumar Sanghi & Anr. Vs Ravi Sanghi & 6 Ors. WITH	Ms. Anju Jain	Mr. Sharad Sanghi R5- R7 Mr. Anirudh Wadhwa
43.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5- R7 Mr. Sriram Venkatavaradan R8- R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: <u>https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</u>
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days: VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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